

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**

**COURT III**

**112. CP/52(MB)/2024**

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **02.07.2024**

NAME OF THE PARTIES: Bhagwati Dharmdutt Trivedi  
VS  
Bombay Cloth Market Company Limited

**Appearance**

For Petitioner : Nirav Barot

For Respondent : None Appeared

SECTION 58(3) OF THE COMPANIES ACT, 2013

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

On the request of the learned counsel for the petitioner, the matter is  
adjourned to **27.08.2024**.

*Sd-*

CHARANJEET SINGH GULATI  
Member (Technical)

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*Sd-*

LAKSHMI GURUNG  
Member (Judicial)